

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 127 of 2014 & IA No. 226 of 2014

Dated : 24th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

M/s. OPG Power Generation Pvt. Ltd. ... Appellant(s)

Versus

TANGEDCO & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Aman Gupta

Counsel for the Respondent(s) : Mr. S. Vallinayagam

ORDER

Post the matter for hearing on **3rd November, 2014.**

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**